

12.02 hrs.

PAPERS LAID ON THE TABLE

REVIEWS ON AND ANNUAL REPORTS OF OIL AND NATURAL GAS COMMISSION FOR 1978-79, HYDROCARBONS INDIA LTD., NEW DELHI FOR 1978 AND INDIAN PETRO-CHEMICALS CORPORATION LTD. FOR 1978-79

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERN-DRA PATIL): I beg to lay on the Table:

(1) I copy of the Annual Report together with the Audited Accounts (Hindi and English versions) of the Oil and Natural Gas Commission for the year 1978-79 and of its subsidiary company Hydrocarbons India Limited, New Delhi, for the year 1978, under sub-section (3) of section 23 read with sub-section (4) of section 22 of the Oil and Natural Gas Commission Act, 1959.

(2) Review (Hindi and English versions) by the Government on the above reports. [Placed in Library. See No. LT-496/80].

(3) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, for the year 1978-79.

(ii) Annual Report of the Indian Petrochemicals Corporation Limited, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in library. See No. LT-497/80]

SHRI GEORGE FERNANDES: Sir, you said you would like to hear us one by one. So kindly allow us.

MR. SPEAKER: I will allow you under rule 377.

SHRI GEORGE FERNANDES: This is not a matter for rule 377. This is not a matter for the Home Minister to simply make a statement. It is far too serious a matter... (Interruptions) What is the Home Ministers statement... (Interruptions).

MR. SPEAKER: Now Papers to be Laid, Shri Sethi.

At this stage some hon. Members left the House.

Review on and Audited Reports of Delhi Development Authority for 1977-78 and a Statement for delay, Review on and Audited Account of Delhi Urban Art Commission for 1978-79 etc-etc.

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): I beg to lay on the Table:—

(1) A copy of the Audit Report (Hindi and English versions) on the accounts of the Delhi Development Authority, for the year 1977-78 under sub-section (4) of section 25 of the Delhi Development Act, 1957.

(2) A copy of the Review (Hindi and English versions) by the Government on the Audit Report of the Delhi Development Authority, for the year 1977-78.

(3) A statement (Hindi and English versions) showing reasons for delay in laying the Audit Report. Placed in Library. See No. LT—498/80].

(4) A copy of the Audited Accounts (Hindi and English versions) of the Delhi Urban Art Commission, for the year 1978-79 under sub-section (4) of Section 20 of the Delhi Urban Art Commission Act, 1973. [Placed in Library. See No—LT-499/80]

(5) A copy of the Review (Hindi and English versions) by the Government on the above Accounts. [Placed in Library. See No. LT-499/80].

(6) A copy of the Annual Report (Hindi and English versions) of the Central Board for the Prevention and Control of Water Pollution, New Delhi, for the year 1978-79, under sub-section (1) of section 39 of the Water (Prevention and Control of Pollution) Act, 1974. [Placed in Library. See No. LT-500/80].

(7) (i) A copy of the Report (Hindi and English Versions) of the Delhi Urban Art Commission, New Delhi, for the years 1977-79, under section 19 of the Delhi Urban Art Commission Act, 1973.

(ii) A copy of the Review (Hindi and English versions) on the above Report.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Report [Placed in Library. See No. LT-501-80].

(Interruptions)

PROF. MADHU DANDAVATE:
There was an element of tension....

(Interruptions)

MR. SPEAKER: I have allowed your motion and he is going to make a statement.

(Interruptions)**

MR. SPEAKER: Nothing should be recorded without my permission.

(Interruptions)**

MR. SPEAKER: Mr. Shankaranand.

ANNUAL REPORTS OF REGIONAL ENGINEERING COLLEGE, DURGAPUR FOR 1978-79, SALARJUNG MUSEUM, HYDERABAD FOR 1978-79, KENDRIYA VIDYALAYA SANGATHAN FOR 1978-79, A STATEMENT FOR DELAY IN SUBMITTING THE AUDITED ACCOUNTS OF NATIONAL SCHOOL OF DRAMA FOR 1977-78 AND 1978-79 ETC. ETC.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi* version) of the Regional Engineering College, Durgapur, for the year 1977-78. [Placed in Library. See No. LT-502/80].

(2) A copy of the Annual Report (Hindi† versions) of the Kendriya Vidyalaya Sangathan for the year 1978-79 along with the Audited Accounts. [Placed in Library. See No. LT-503/80].

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Salar Jung Museum, Hyderabad for the year 1978-79 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding review on the working of the Museum. [Placed in Library. See No. LT-504/80].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Audited Accounts of the National School of Drama for the years 1977-78 and 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-505/80].

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public

**Not recorded.

*English version of the report was laid on the Table on the 2nd February, 1980.

†English version of the Report was laid on the Table on the 28th January, 1980.

Cooperation and Child Development, New Delhi, for the year 1978-79 along with the Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) on the working of the Institute.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the above report. [Placed in Library. See No. LT-506/80].

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Museum, Calcutta for the year 1978-79 along with the Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review on the working of the Museum. [Placed in Library. See No. LT-507/80].

(7) A copy of the University Grants Commission (Disqualification, retirement and conditions of service of Members) Amendment Rules, 1979 (Hindi and English versions) published in Notification No. G.S.R. 1441 in Gazette of India dated the 1st December, 1979, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-508/80].

(8) A copy of the Audit Report (Hindi version)*** on the accounts of the Indian Institute of Technology, Madras, for the year 1978-79 under sub-section (4) of section 23 of the Indian Institutes of Technology Act, 1961. [Placed in Library. See No. LT-509/80]

(9) A copy of the Annual Report (Hindi version)**** of the Malaviya Regional Engineering College, Jaipur, for the year 1978-79. [Placed in Library. See No. LT-510/80].

(10) A copy of the Annual Report (Hindi versions)**** of the Regional Engineering College, Triuchirapalli, for the year 1978-79 along with the Audited Accounts and the Audit Report. [Placed in Library. See No. LT-511080].

(11) A statement (Hindi and English versions) explaining reasons for not laying the Additional Accounts of the Lalit Kala Akademi for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-512/80].

(12) (i) A copy of the Annual Report (Hindi and English versions) of Sangeet Natak Akademi, New Delhi, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the Akademi.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the Annual Report and for not laying the Accounts. [Placed in Library. See No. LT-513/80].

(13) A copy of the Annual Report (Hindi version)**** of the Technical Teachers' Training Institute, Adyar, Madras for the year 1978-79. [Placed in Library. See No. LT-514/80].

(14) A copy of the Uttar Pradesh State Universities (Amendment) Ordinance, 1980 (No. 1 of 1980) (Hindi and English versions) promulgated by the Governor on the 26th February, 1980 under article 213(2) (a) of the constitution with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Uttar Pradesh. †Placed in Library. See No. LT-515/80].

***English version of the Audit Report was laid on the Table on the 2nd February, 1980.

****English version of the Reports were laid on the Table on the 2nd February, 1980.

(15) (i) A copy of the Annual Report (Hindi and English versions) of the School of Buddhist Philosophy, Lah, Iadakh, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) on the working of the School. [Placed in Library. See No. LT-516/80].

ANNUAL ACCOUNTS OF NATIONAL CO-OPERATIVE DEVELOPMENT CORPORATION FOR 1977-78 AND 1978-79, ANNUAL REPORT AND ANNUAL ACCOUNTS OF NATIONAL COOPERATION UNION OF INDIA, NEW DELHI FOR 1978-79.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (4) of section 17 of the National Cooperative Development Corporation Act, 1962:—

(i) Annual Accounts of the National Cooperative Development Corporation for the year 1977-78 together with Audit Certificate thereon. [Placed in Library. See No. LT-521/80].

(ii) Annual Accounts of the National Cooperative Development Corporation for the year 1978-79 together with Audit Certificate thereon. [Placed in Library. See No. LT-522/80].

(2) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Union of India New Delhi, for the year 1978-79.

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Cooperative Union of India, New Delhi, for the year 1978-79 along with the Audit Report thereon. [Placed in Library. See No. LT-523/80].

COPIES OF INDIAN TELEGRAPH (FOURTH AMENDMENT) RULES, 1979, INDIAN TELEGRAPH SEVENTH AMENDMENT) RULES, 1979, PROFIT AND LOSS ACCOUNT AND BALANCE SHEET OF TELE-COMMUNICATION BRANCH OF POSTS AND TELEGRAPHS DEPARTMENT FOR 1976-77 AND ANNUAL REPORT OF INDIA TELEPHONE INDUSTRIES LTD. BANGALORE FOR 1978-79.

THE MINISTER OF COMMUNICATIONS (SHRI C. M. STEPHEN): I beg to lay on the Table:—

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (5) of section 7 of the Indian Telegraph Act, 1885:—

(i) The Indian Telegraph (Fourth Amendment) Rules, 1979, published in Notification No. G.S.R. 495 in Gazette of India dated the 21st March, 1979.

(ii) The Indian Telegraph (Seventh Amendment) Rules, 1979, published in Notification No. G.S.R. No. 1508 in Gazette of India dated the 15th December, 1979. [Placed in Library. See No. LT-517/80].

(2) A copy of the Profit and Loss Account and Balance Sheet (Hindi and English versions) (On accrual basis) of the Telecommunication Branch of the Indian Posts and Telegraphs Department, for the year 1976-77. [Placed in Library. See No. LT-518/80].

(3) A copy of the Annual Report (Hindi version)** of the Indian Telephone Industries Limited, Bangalore, for the year 1978-79 along with the Audited Accounts and the Comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956. [Placed in Library. See No. LT-519/80].

**English version of the Report was laid on the Table on the 28th January, 1980.

GUJARAT GOVERNMENT ORDINANCES
PROMULGATED BY GOVERNOR

THE MINISTER OF AGRICULTURE
AND RURAL RECONSTRUCTION
(SHRI BIRENDRA SINGH RAO) on
behalf of Shri R. V. Swaminathan:—

I beg to lay on the Table a copy each of the following Gujarat Government Ordinances (Hindi and English versions) under article 213(2) (a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Gujarat:—

(i) The Bombay Tenancy and Agricultural Lands (Gujarat Amendment) Ordinance, 1979 (No. 7 of 1979) promulgated by the Governor on the 17th December, 1979.

(ii) The Bombay Inams (Kutch Area) Abolition Gujarat Amendment Ordinance, 1979 (No. 8 of 1979) promulgated by the Governor on the 27th December, 1979.

(iii) The Gujarat Panchayats (Amendment) Ordinance, 1980 (No. 1 of 1980) promulgated by the Governor on the 21st January, 1980.

(iv) The Bombay Land Revenue (Gujarat Amendment) Ordinance, 1980 (No. 2 of 1980) promulgated by the Governor on the 19th January, 1980. [Placed in Library. See No. LT-520/80].

MR. SPEAKER: Now, Calling Attention,

SHRI K. LAKKAPPA (Tumkur): Now, I call the attention of the Minister of Agriculture. . . (Interruptions). Mr. Speaker, Sir, the other side is not expected to disturb.

(Interruptions).

SHRI BAPUSAHEB PARULEKAR (Ratnagiri): Whatever may be the adjournment motion and the calling attention, are you going to admit the Call Attention motion?

MR. SPEAKER: I have allowed it. The Home Minister is going to make a statement.

SHRI BAPUSAHEB PARULEKAR: Are you going to admit it?

MR. SPEAKER: I have disallowed the adjournment motion. Calling Attention is still under discussion. The Home Minister is going to make a statement. I have also admitted this under Rule 377.

SHRI BAPUSAHEB PARULEKAR: Under protest I walk out.

At this stage Shri Bapusaheb Parulekar left the House.

(Interruptions).

MR. SPEAKER: Mr. Lakkappa.

12.16 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCEDROUGHT CONDITIONS IN VARIOUS PART
OF THE COUNTRY

SHRI K LAKKAPPA (Tumkur): I call the attention of the Minister of Agriculture to the following matter of urgent public importance and request that he may make a statement thereon:—

“Drought conditions prevailing in various parts of the country.”

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): Sir, the Government is deeply concerned about the continuing drought conditions in the country and the misery inflicted by it on the rural community.

During the year 1979, the pre-kharif rains, on which jute and early paddy crops are heavily dependent, had been deficient in West Bengal and the North Eastern States. The South-West monsoon was also erratic and significantly deficient; the on-set of monsoon was delayed by over a fortnight and there had been continuous dry spells stretch-